

“Saving our planet, lifting people out of poverty, advancing economic growth... these are one and the same fight. We must connect the dots between climate change, water scarcity, energy shortages, global health, food security and women's empowerment. Solutions to one problem must be solutions for all.”

– BAN KI MOON

The human race has been facing the wrath of epidemics and diseases since their existence. But it is only in the past century that environmental degradation and pollution have come out as the cause of these diseases and poor public health. Severe air pollution, inadequate clean water supply, lack of sanitation and hygiene, and hazardous waste cause debilitating and fatal illnesses, create harmful living conditions, and destroy ecosystems.

Our Constitution imposes a duty on the State to ensure that the health of workers, men and women, and the tender age of children are not abused. Again, improvement of public health is a primary duty of the State under Article 47. This is in contrast to the public health risks imposed by environmental degradation in India. The State has established legal framework to combat pollution but much

of it has not received the expected reaction from the industries, households and even the national consciousness of citizens. Policies like, Swachh Bharat, Ayushman Bharat, Odd and even scheme for vehicles, stopping diesel vehicles or old registered vehicles, switching to solar power, replacing burning of fossil fuels and restricting burning of agricultural crops, etc. are a reflection of the rising awareness on the issue. Hence, the need of the hour is to integrate environmental considerations into public health laws and decision making at all levels of governance. This National Seminar on Environment and Public Health will provide an interdisciplinary platform to bring together Scientist, Doctors, Lawyers, Researchers and Academicians to present and exchange the ideas of the latest research works and result related to the topic.

## WHO CAN PARTICIPATE?

- Academicians
- Professionals
- Research Scholars and Students.

## METHODOLOGY

The Seminar will be divided into three interactive sessions/focused group discussions. Each session will be headed by a Chairman, Co-Chairman and key theme paper presentation by the participants.

### Session 1

#### Session Themes: Law, Sustainable Environment and Climate Change

1. Interaction between Environment and Public health
2. The Sustainable Development and Millennium Development Goals
3. Climate Change and international commitments
4. Forest Conservation and Industrialisation: Diversion of forest land for non-forest purposes
5. The overlap of poverty, urbanisation and lack of sanitation on Public Health
6. Intensification of agriculture, industrialization and increasing energy use
7. Effect of exposure to chemicals
8. Biomedical waste and Hazardous Waste Management system
9. State's responsibility for climate change damages
10. Legal Framework and innovative approaches to environmental degradation and better health

### Session 2

#### Session Themes: Environmental Protection and Sustainable Governance

1. The National Policy on Biofuels-2018
2. Air Quality Index and Policies for Abatement of Pollution
3. The importance of National River Conservation Plan
4. Right to Clean water vis-a-vis Public Health and river bed management
5. Corporate environmental responsibility
6. Natural Resources and Corporate Liability
7. Transparency in Allocation of Natural Resources
8. The Nuclear Waste Disposal Management and its effectiveness
9. E- Waste and regulatory framework vis-a-vis scope of Green Criminology
10. Plastic Pollution and anti-plastic laws in India
11. Role of statutory bodies viz. National Green Tribunal, Pollution Control Boards in environmental regulation

### Session 3

#### Session Themes: Public Health and Framework for Social Change

1. Fundamental Right to Health and Judicial Activism
2. Swachh Bharat: Open Defecation and Health concerns
3. Ayushman Bharat: The National Health Protection Mission
4. National Health Insurance Schemes
5. The shifting paradigm of mental healthcare
6. The perils of persistent drug abuse and combative legal framework
7. The pre-natal healthcare framework and its effectiveness
8. The scope and future of Mobile and E-healthcare services
9. The packaging/labelling rules for tobacco products: scope and effectiveness
10. Emergency Healthcare and Laws
11. The role of FSSAI in Public Health management and preventing food adulteration Lifestyle changes and Public Health



## GUIDELINES FOR PAPER PRESENTATION

- The topics laid down in the themes are suggestive and the final article/paper can incorporate more than one issue.
- Abstract should not be more than 250 words and a maximum of 5(five) relevant keywords.
- Full Paper- 2500 Words minimum excluding references and footnoting (Descriptive footnotes and substantive text in the footnotes is not permitted)
- Footnotes must follow The Bluebook: A Uniform System of Citation (Harvard, 19th Edition).
- Abstract and Full paper is to be submitted as soft copy only in MS-Word format (Typed in Times New Roman, 14 point Heading and 12 point Normal text with 1.5 spacing and 10 point with 1.0 spacing footnotes).
- A separate MS-Word File should be submitted containing the article title, followed by author's name, affiliation, communication address, email and phone details.
- A declaration waiving the copyright by author and stating that all submissions are original and bonafide work of the author.
- No part of submitted paper should contain any form of identification of the author or any such information if found would lead to disqualification.
- Only 1(one) co-author is permitted.
- All papers (abstract and full) must be submitted at absko.aunp@gmail.com under the subject name; "AMITY LKO 2019 SEMINAR- TITLE OF THE PAPER- AUTHOR'S NAME".



## CERTIFICATE OF PARTICIPATION/PRESENTATION

- Certificate of participation/paper presentation will be issued to those who participate/present paper themselves.
- Those whose paper are accepted, but do not attend the seminar will not get the certificate.
- Best research paper of each technical session will get certificate of excellence.



### REGISTRATION

- Last date for Registration (Abstract and Author's details via E-mail): 3th January, 2019 (2359 hrs.).
- Confirmation date for Selected Abstract: 10th January, 2019
- Last date for Full Paper Submission via E-mail: 20th January, 2019 (2359hrs.).

### REGISTRATION FEE (till 10th January, 2019)

- Professional participants :Rs. 1500/-
- Students participants :Rs. 1000/-
- Students participants (Amity University, Lucknow Campus) : Rs. 800/-

### REGISTRATION FEE (after 10th January, 2019/ On Spot Registration)

- Professional participants :Rs. 2000/-
- Students participants :Rs. 1500/-
- Students participants (Amity University, Lucknow Campus) :Rs. 1000/-

Registration Fee can be submitted during registration on campus through cash and in Bank Account (Axis Bank Limited).

Account No	: 0530101002840666	Address	: 31/91, MG Marg, Opposite Raj Bhawan, Lucknow - 226001
Account Name	: Amity University Uttar Pradesh, Lucknow Campus,	IFSCCode	: UTIB0000003
Bank	: Axis Bank Limited,	Swift Code	: AXISINBB033
Branch	: Lucknow,	MICR Code	: 226210002

## ACCOMMODATION & TRAVEL

Accommodation will be provided to the delegates who are coming from outstation on first come first serve payment basis. No travel expenses will be provided.

## THE CITY OF NAWABS, LUCKNOW

Lucknow is popularly known for its Nawabi culture as the City of nawabs. Situated at the banks of Gomti River, it dates back to the time of the Suryawanshi Dynasty. It is also known as the Golden City of the East, Shikraz-i-hind and the Constantinople of India. Lucknow, the capital of Uttar Pradesh, was founded by Nawab Asaf-ud-Daula. The era of the nawabs bestowed Lucknow with its courteous culture, mouth-watering delicacies and historical monuments which give the city a unique charm. The city is well connected by Air/Train and Surface Transport.





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## AMITY UNIVERSITY, LUCKNOW CAMPUS

Amity University, Lucknow Campus is a part of India's leading education group with a legacy of excellence spanning over two decades and campuses spread over 1200 acres including 9 world-class universities, 25 schools & pre-schools, 150+ top-ranked institutions and 10 overseas campuses across London, USA, Singapore, Mauritius, Dubai, Abu Dhabi, South Africa, China (Beijing & Nanjing) and Romania. The Group is home to over 150,000 students pursuing 300 Programmes in over 60 diverse disciplines, across pre-school to Ph.D.

Amity University, Lucknow Campus is built on a foundation, which embodies all the qualities that have made Amity institutions world-class over the last two decades. Amity has instituted global standards in education, training and research with world-class infrastructure and the latest teaching methodologies. With the mission to train future leaders of the corporate

world, the University strives to blend modernity with tradition in each of its students.

### CAMPUS HIGHLIGHTS:

- 40 acre hi-tech campus with state-of-the-art facilities
- 200 advanced labs in various disciplines
- Air-conditioned and amphitheatre style classrooms
- Well-stocked library with over 65,000 books, 17,000 journals and references
- On-campus hostel for 2,000 students



For further information, please contact:

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Presents

# National Seminar on ENVIRONMENT AND PUBLIC HEALTH: ISSUES & REMEDIES

JANUARY 24TH- 25TH, 2019



Organized by

